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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	T.R. Ramesh	Counsel for Objector / Creditor	
2.	T.K. BHASKAR PRIYADARSHINI. N KEERTHI SHWETHA	Counsel for Shareholder Objector. C.T. George & Others	
3.	M. R. ANANTHASWAMI	Counsel for Company	
4.	K. Grawtham Kumar Athiban Vijay A.K	Counsel for Shareholders Objector	

ORDER

Shri Murali Ananthasivam, counsel for R1 company present. Shri T K Bhaskar, counsel for shareholder/objector, Shri T R Ramesh, counsel for objector/creditor and Shri A K Athiban Vijay, counsel for shareholders/objectors are present. Time enlarged at the request of the objectors for their submissions. Put up on **15.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)